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**NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD BENCH
AHMEDABAD**



IA 29 of 2018 with CP 195 of 2017

Coram: **Hon'ble Mr. HARIHAR PRAKASH CHATURVEDI, MEMBER JUDICIAL**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD BENCH
OF THE NATIONAL COMPANY LAW TRIBUNAL ON 26.09.2018**

Name of the Company: Sanjay Bhagwanji Attara
V/s.
Komoline Aerospace Ltd. & Ors.

Section of the Companies Act: Section 241,242,246 of the Companies Act, 2013


<u>S.NO.</u>	<u>NAME (CAPITAL LETTERS)</u>	<u>DESIGNATION</u>	<u>REPRESENTATION</u>	<u>SIGNATURE</u>
1.	PAVAN S. GODIAWALA	ADVOCATE	RESPONDENT NO-2	
2.	Apurva Vakil	Advocate	Petitioner	

ORDER

Advocate Mr. A. S. Vakil is present for the Applicant. Advocate Mr. Pavan Godiawala is present for the Respondent no. 2

In view of the order passed in IA No. 245/2018 in CP No. 195/2017, the matter is adjourned.

List the matter on 20.11.2018.


**HARIHAR PRAKASH CHATURVEDI
(MEMBER JUDICIAL)**

Dated this the 26th day of September, 2018